

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EMI Transmission Limited Date of Commencement of Liquidation: 17-08-2020; List of Stakeholders as on Date: 12-03-2021; Name of IP: Mr. Shailesh Bhalchandran Desai; Last 5 digit of registration number: 10362

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	21477453		21477453				NA
3	Secured financial creditors	5	10816995611	5	10752928340	0	64067271	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	322086314	1	268862947	0	53223367	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	34	567630	34	567630	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	44	14557837	44	14557837	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	1633001234	4	1633001234	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	86	420387788	86	374022251	0	46365537	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	5723356	1	5723356	0	0	0	<a href="#">Annexure 9</a>
Total		175	13234797223	175	13071141048	0	163656175	0	